

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 641
IB-659/PB/2016

IN THE MATTER OF:
BCC Fuba India Ltd.

...APPLICANT

Vs.

M/s. SBJ Exports and MFG Pvt. Ltd.

...RESPONDENT

Section

U/s 433, 434 & 439 in Liq.

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Sajal Jain, Adv. in
CA/921/2018.

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **07.07.2023**.

Sd/-
(COURT OFFICER)